GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:1151 ANSWERED ON:03.03.2015 FOREST LAND IN MUMBAI Vichare Shri Rajan Baburao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the total area of land reserved for forests in the Mumbai and Thane cities in Maharashtra;

(b) the number of people illegally residing on the forest land for several years;

(c) whether the Government proposes to allot plots for construction of houses to these people; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) As per the information provided by the Maharashtra Forest Department, no details are available with Forest Department regarding the area of land reserved for forest in the Mumbai and Thane cities. However, total forest land in Thane city is 9.1062 square kilometer and 84.42 square kilometer in Mumbai City and Suburban areas.

(b) As per information provided by Maharashtra Forest Department, the number of people illegally residing on forest lands is 15,517.

(c) & (d) No such proposal has been received in the Ministry.